

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3638

ANSWERED ON:13.02.2014

SOCIO ECONOMIC AND CASTE CENSUS

Laguri Shri Yashbant Narayan Singh;Nagar Shri Surendra Singh;Naranbhai Shri Kachhadia;Reddy Shri K. Jayasurya Prakash;Suresh Shri D.K.;Tudu Shri Laxman

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether several States have not yet started the work of census based on social, economic and caste status:
- (b) if so, the total number of such States which have not yet started the said census;
- (c) the reasons therefore;
- (d) whether the Government proposes to amend the criteria for identification of BPL persons;
- (e) if so, the details thereof; and
- (f) whether in the absence of an updated list of those below the poverty line as well as those who can claim benefits targeted for specific communities, the manner in which Government proposes to implement direct cash transfer scheme effectively?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) : No, Madam.

(b)&(c): Do not arise.

(d)&(e) The Ministry of Rural Development has constituted an Expert Committee on 28th December, 2012 under the Chairmanship of Prof. Abhijit Sen, Member, Planning Commission to examine the SECC indicators and the data analysis and recommend appropriate methodologies for determining classes of beneficiaries for different rural development programmes.

(f) The last BPL Census was conducted in the year 2002. The Ministry of Rural Development instructed the State/UT Governments for making additions and deletions in the BPL List 2002 on a continuous basis during the validity period of the BPL List 2002, for providing benefits to the eligible beneficiaries under different schemes of the Ministry, including payment through direct cash transfer scheme wherever it is feasible.